GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION LOK SABHA UNSTARRED QUESTION NO. †4050 ANSWERED ON 12.12.2019

SCHEME FOR MAKING RIVERS POLLUTION FREE

†4050. SHRI RAVI KISHAN

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether the Union Government has formulated any scheme to keep rivers in Uttar Pradesh pollution free;

(b) if so, the details thereof;

(c) the quantum of funds allocated to keep rivers in Uttar Pradesh pollution free during the last three years;

(d) whether the State Government also implements any scheme to keep rivers pollution free;

(e) if so, the details thereof in regard to Uttar Pradesh; and

(f) the extent of pollution in the rivers in Uttar Pradesh?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) In May 2015, Govt. of India launched, Namami Gange Programme an integrated umbrella programme to ensure effective abatement of pollution and conservation of river Ganga by adopting a river basin approach for comprehensive planning and management. The Ganga river basin area falls in 11 States of the country including Uttar Pradesh.

Under Namami Gange Programme, diverse set of interventions for cleaning and rejuvenation of river Ganga have been taken up. These include pollution abatement activities including sewage, industrial effluent, Solid Waste etc., River Front Management, Aviral Dhara, Rural Sanitation, Afforestation, Biodiversity Conservation, Public Participation etc.

Under Namami Gange Programme, Government of India is supplementing the efforts of the State Governments under river Ganga basin, including Uttar Pradesh, in addressing the challenges of pollution of river Ganga & its tributaries by providing financial and technical assistance.

(c) In Uttar Pradesh 50 sewerage projects at the cost of Rs. 10,287.36 crore for creation of 1299.39 MLD sewage treatment capacity have been taken up under Namami Gange Programme.

In addition, following specific measures have been taken for abatement of industrial pollution in Ganga:-

- Sector specific Charters have been implemented in Pulp & Paper, Sugar, Textile and Distillery sectors.
- (ii) Facilitation of industries to adopt sector specific clean technology/waste minimization practices in Sugar, Distillery, Pulp & Paper and Textile sectors.
- (iii) Inventorisation of Grossly Polluting Industries (GPIs) along Ganga with 100% annual inspection thereof by independent institutions of repute and action on non-complying industries have led to improvement in compliance.

With respect to industrial effluents, consent management for compliance of standards is being enforced by SPCBs/PCCs to improve the water quality of the rivers.

(iv) 20 MLD Common Effluent Treatment Plant (CETP) project for Jajmau tannery cluster at Kanpur has been taken up.

(d) to (f) As per CPCB, State-wise and Priority-wise polluted river stretches report dated September, 2018, there are 12 polluted stretches in Uttar Pradesh. The Uttar Pradesh Government has prepared action plan for rejuvenation of these rivers and have uploaded the same on the website of Uttar Pradesh Pollution Control Board (UPPCB).

The Uttar Pradesh State has constituted State Level Committee "River Rejuvenation Committee" under the Chairmanship of Agriculture Production Commissioner, U.P. The State has also constituted District Environment Committee for regular monitoring at district level. The state has formulated a three tier monitoring mechanism.

The rejuvenation and conservation of rivers involves multiple stakeholders. The Urban Development Department is to ensure setting up of sewage treatment plants and safe disposal of solid waste. Likewise, Irrigation Department monitors the maintenance of environmental flow in the river.
